

## Uma Singh Vs State Of U.P. And 3 Others

**Court:** Allahabad High Court

**Date of Decision:** Nov. 9, 2023

**Acts Referred:** U.P. Panchayat Raj Rules, 1947 " Rule 256, 257

U.P. Panchayat Raj Act, 1947 " Section 95(1)(g)

**Hon'ble Judges:** Manju Rani Chauhan, J

**Bench:** Single Bench

**Advocate:** Vineet Kumar Singh

**Final Decision:** Allowed

### Judgement